

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 16 of 2014**

**Dated : 25<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**D.P. Chirania ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. D.P. Chirania  
Mr. Pradeep Misra, Amicus Curiae  
Mr. Daleep Kumar Dhayani

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Ishita Choudhuri Dasgupta  
for Respdt. No.1  
Mr. Bipin Gupta for Respdt. No.2-4

**ORDER**

Heard Mr. Pradeep Misra, Amicus Curiae for some time.

Post the matter for further hearing on **5<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member  
rkt**

**(Rakesh Nath)  
Technical Member**